

The estimated costs of manufacture of the cars have not been indicated.

Raid on Ticketless Travellers on Northern Railway

5809. Shri Hem Barua: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that surprise raids were made on the ticketless travellers on the Northern Railway during the last week of June 1967;

(b) if so, what are the revelations made as a result thereof;

(c) whether amongst the ticketless travellers, there were also Railway officials; and

(d) whether Government propose to extend surprise raids on other Railways also?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) 1984 persons were detected travelling without tickets or otherwise irregularly by the Northern Railway and the Central Ticket Checking Squad.

(c) Yes. There were a few Railway officials also among those detected.

(d) Such surprise raids are already being conducted by Railway Squads. The Central Ticket Checking Squad also proposes to conduct such raids on other Railways.

Spinning Mills

5810. Shri Parthasarathy: Will the Minister of Commerce be pleased to state whether Government have given instructions to the Industrial Licensing Authority not to give any more licences for setting up of spinning mills in the country in view of the shortage of cotton and in view of high price of cotton products and low purchasing power of the consumer?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): In view of the present cotton shortage, the question of keeping in abeyance

further licensing of spinning units in the country is under the consideration of Government.

Hindustan Motors Limited, Calcutta

5811. Shri Sidheshwar Prasad: Will the Minister of Industrial Development and Company Affairs be pleased to refer to the reply given to Unstarred Question No. 4123 on the 30th June, 1967, and state:

(a) whether any case has been instituted against the Hindustan Motors, Calcutta for trading a large number of shares which are not genuine.

(b) if so, the details of the cases lodged against the Hindustan Motors and the action taken thereon; and

(c) what other action Government propose to take against the management of the said firm?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) Does not arise.

(c) The question of taking action would arise only on the completion of enquiry which is in progress.

New Industries in Assam

5812. Shri Dhireswar Kalita: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the amount earmarked by Government in the Fourth Five Year Plan for starting new industries in Assam State;

(b) the names of those industries; and

(c) the names of places where they are proposed to be started?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). The possibilities of setting up a Central Plant at Bokajan and a Paper Mill in Cachar district of Assam are being examined. No separate provision has been made